

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 24/KB/2016
IA-194/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company		Ajit Ranjan Roy & Ors -Vs- Arya Estate Management (P) Ltd & Ors.	
Under Section		241-242 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. REETOBROTO KUMAR MITRA, ADV
2. PATITA BABAN BISHWAL, ADV
3. KULDIP MALIK, ADV

R-3, 4, 6 & 7

[Signature]
27/10/17

1. Mr. Ratnanku Banerji, Bar at Law
Sr. Advocate
2. Mr. D. N. Sharma, Advocate
3. Ms. Swapna Choudhary, ADV
4. S. M. Gupta, FCS

Respondents
1, 2, 8 & 12

[Signature]
27/10/17

1. Mr. Saheer Haque
2. Mr. A. K. Upadhyay
(Adv)

Petitioner

[Signature]
27/10/17

27-10-2017 – CP No. 24/KB/2016-IA 194/KB/2017 – Ajit Ranjan Roy & Ors Vs.
Arya Estate Management(P) Ltd. & Ors.

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 14-12-2017 for argument.

sd

(Jinan KR)
Member(J)

sd

(Vijai Pratap Singh)
Member(J)